



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
NIRVACHAN SADAN
अशोक रोड, नई दिल्ली-110001-
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/80/2021

Dated: 09th September, 2021

PRESS NOTE

Subject: Bye Election to the Bihar Legislative Council by the members of Legislative Assembly (MLAs) - reg.

There is a casual vacancy in the Bihar Legislative Council to be filled up by the members of Legislative Assembly. The details of the vacancy are as follows:

S.No.	Name of Member	Nature of election	Date & Cause of vacancy	Term upto
1.	Sh. Tanveer Akhtar	By MLAs	Death on 09.05.2021	21.07.2022

2. The Commission has decided to hold a bye-election to the Bihar Legislative Council by the members of the Legislative Assembly to fill the above mentioned vacancy as per the following schedule:

S. No.	Events	Dates
1.	Issue of Notification	15 th September, 2021 (Wednesday)
2.	Last Date of making nominations	22 nd September, 2021 (Wednesday)
3.	Scrutiny of nominations	23 rd September, 2021 (Thursday)
4.	Last date for withdrawal of candidatures	27 th September, 2021 (Monday)
5.	Date of Poll	04 th October, 2021 (Monday)
6.	Hours of Poll	09:00am - 04:00pm
7.	Counting of Votes	04 th October, 2021 (Monday) at 05:00pm
8.	Date before which election shall be completed	06 th October, 2021 (Wednesday)

3. Broad Guidelines of Covid-19 as already issued by ECI as well as the recent guidelines issued by ECI as contained in para 13 of Press Note dated 04.09.2021 available at link <https://eci.gov.in/files/file/13681-schedule-to-fill-casual-vacancy-and-adjoined-poll-in-the-assembly-constituencies-regarding/> to be followed, wherever applicable, during entire election process for all persons.

4. The Chief Secretary, Bihar is being directed to depute a senior officer from the State to ensure that the extant instructions regarding COVID-19 containment measures are complied with while making arrangements for conducting the election.


(PRAFULLA WASTHI)
UNDER SECRETARY